

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424
IA/5570/ND/2022, IA/4199/ND/2022,
IA/4608/ND/2023, IA/1257/ND/2023 IN
IB/304/ND/2022

IN THE MATTER OF:

Genesis Comtrade Private Limited	...	Applicant
Versus		
Opulent Infradevelopers Private Limited	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 21.03.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Jaismeen Sharma in IA/1257/ND/2023
For the Respondent	:
For the RP	: Adv. Abhishek Parmar
For the NOIDA	: Adv. Vinayak Mishra

(HEARING THROUGH PHYSICAL AND VIDEO CONFERENCING)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **19.04.2024**.

Sd/-
(Court Officer)